

SHRI SURJIT SINGH BARNALA: This information was not collected in connection with this. But earlier when the Chipco workers had gone on strike, we had gone into this matter. The contractors have been refused any work in that area and no contractor was allocated the work of felling the trees.

DR. VASANT KUMAR PANDIT: I would like to know whether the Government has any scheme to have reservation of forests in every State, to have "reserved forests" which could not be touched at all, and whether the Government also have suggested to the States to reserve forests which would be useful for both stopping silt and for preservation of forest wealth in the country, particularly in regard to the Himalayan forests.

SHRI SURJIT SINGH BARNALA: Forestry is a State subject. We have been advising the State Government against denudation of forests. We have been telling them that they should have more forests rather than denude the already existing forests.

SHRI SARAT KAR: Even if it is a State subject, I would like to know whether the Minister is aware that in every State, in the whole country itself, the policy is such that the Revenue Department is clearing forests to give land to the landless people and the Forest Department is making efforts for afforestation. Such a contradiction should not continue.

MR. SPEAKER: It is a suggestion.

SHRI A. R. BADRI NARAYAN: Is the protection afforded to forests confined to Himalayan forests or is it extended to all forests in the entire country?

MR. SPEAKER: Including western ghats.

SHRI SURJIT SINGH BARNALA: We are writing to all the State Governments to conserve the forests, at least those which are reserve forests.

MR. SPEAKER: I am sorry Question Hour is over.

WRITTEN ANSWERS TO QUESTION
Drinking Water Scarcity in Dakshin-puri, Delhi

***367. SHRI AMAR ROY PRADHAN:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether residents of Dakshin-puri J. J. Colony, Delhi, have regularly been facing drinking water scarcity.

(b) whether supply of drinking water is only for an hour in the morning and so in the evening and as a result of this people daily fight in the colony and to this effect some complaints have been lodged with the police as well as authorities concerned, and

(c) if so, what steps have Government so far taken to provide adequate drinking water to the people in the colony?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). Whenever there is paucity of drinking water, there is always some trouble at the public hydrants. The situation in Dakshin-puri is no different. One more tube well is being provided there to augment the supply.

Time Taken for Transmission of Telegrams

***370. SHRI CHHITUBHAI GAMIT:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that maximum time is taken at present for the transmission of telegrams for the longest and shortest distance in the country particularly in rural areas;

(b) whether Government propose to reduce the time taken in the transmission and delivery of telegrams in various parts of the country; and

(c) whether Government propose to introduce the system of indication of

time of transmission by the transmitting telegraph office and receipt of message by the recipient telegraph office and also the approximate time of delivery with a view to detecting official delays in the transmission of telegrams?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) No, Sir. The time taken for transmission of a telegram does not depend on the distance but on the number of transit stages. In case of telegrams from rural areas, the number of transits are generally more.

(b) Yes, Sir.

(c) The system of indicating these timings exists in the telegraph offices.

भारतीय खाद्य निगम द्वारा प्राइवेट पाटियों से गोवाम किराये पर लिया जाना

*373. श्री वावबेन दस :
श्री श्याम लाल शुभे :

क्या कृषि और सिंचाई मंत्री निम्नलिखित जानकारी दशानि वाला एक विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) क्या भारतीय खाद्य निगम ने प्राइवेट क्षेत्र से गोवाम किराये पर लिये हैं;

(ख) यदि हाँ, तो गोवामों को किराये पर लेने की प्रक्रिया और शर्तों का ब्यौरा क्या है; और

(ग) भारतीय खाद्य निगम द्वारा किराये के रूप में प्रति वर्ष कितनी धनराशि का भुगतान किया जाता है ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री जगन् प्रताप सिंह) : (क) भारतीय खाद्य निगम ने परिवर्तन सम्बन्धी आवश्यकताओं के संदर्भ में अत्यावश्यक हद तक गैर-सरकारी क्षेत्र से गोवाम किराये पर लिये हैं।

(ख) एक विवरण सभा के पटल पर रखा जाता है।

(ग) 1977-78 के दौरान भारतीय खाद्य निगम ने गैर-सरकारी पाटियों और राज्य सरकार से किराये पर ली गई क्षमता के लिए, 914.89 लाख रुपये के वार्षिक किराये का भुगतान किया है।

विवरण

भारतीय खाद्य निगम दो तरीकों से गोवामों को किराये पर लेता है। वह गैर-सरकारी पाटियों से विशेष अवधारण के लिए अन्वयाण गोवाम किराये

पर लेता है और इस अवधि का नवीकरण भी किया जा सकता है। ऐसे गोवामों का किराया स्वामीय बाजार में बल रही दरों के आधार पर निर्धारित किया जाता है।

2. भारतीय खाद्य निगम ने एक योजना की शुरु की है जिसके अधीन गैर-सरकारी पाटियों को भारतीय खाद्य निगम की विनिर्दिष्टियों के अनुरूप गोवामों का निर्माण करने और निगम को 3 से 5 वर्षों की अवधि के लिए गारण्टीबद्ध अधिमोग के आधार पर किराये पर देने के लिए प्रोत्साहित किया जाता है। इन योजनाओं की मुख्य-मुख्य शर्तें नीचे दी जाती हैं :—

(क) गैर-सरकारी पाटियों भादि द्वारा 3 से 5 वर्षों की अवधि के लिए गारण्टीबद्ध अधिमोग के आधार पर निगम को किराये पर देने के लिए भारतीय खाद्य निगम की विनिर्दिष्टियों के अनुरूप गोवामों का निर्माण करना होता है।

(ख) ऐसे मामलों में किराया सीमा ग्रामीण क्षेत्रों के बारे में 40 पैसे प्रति वर्ग फीट प्रति मास और शहरी क्षेत्रों के बारे में 50 पैसे प्रति वर्ग फीट प्रति मास होती है।

Multinational and Big Companies engaged in Sea Fishing

*375. SHRI GANANATH PRAHDAN: Will the Minister of AGRICULTURE AND REHABILITATION AND IRRIGATION be pleased to lay a statement showing:

(a) the names of the multinational and other big companies engaged in sea-fishing in the country;

(b) the value of fish exported by them during 1977 and 1978; and

(c) the value of trawlers imported by them?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). A statement is laid on the Table of the Sabha.